

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 11164 of 2019

[Arising out of Order-in-Appeal No OIO-KND-CUSTM-000-COM-18-18-19 passed by Commissioner of Central Excise, Customs and Service Tax-KANDLA]

M/s Surendra P Kachhara

.... Appellant

Ms Sunland Metal Recycling Industries
Survey No 89/1/2, Karanjagam,
Silvassa-Dadra And Nagar Haveli.

VERSUS

C.C. -Kandla

.... Respondent

Custom House, Near Balaji Temple,
Kandala-Gujarat

APPEARANCE :

Sh. J. C. Patel, Advocate for the Appellant

Sh. T. G. Rathod (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL) , MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL) , MR. RAJU**

DATE OF HEARING: 22.08.2019
DATE OF DECISION: 01.10.2019

The appeal is disposed of. For order, see order of date in
Customs Appeal No. 11146 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**